

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(74)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 21/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

COMPANY APPLICATION NO. :
PETITION NUMBER : TCP/62/2016
NAME OF THE PETITIONER(S) : N. Nirmala & 3 others
NAME OF THE RESPONDENT(S) : PKPN Spinning Mills P. Ltd and 10 Others
UNDER SECTION : 397/398

| S.No. | Name (in Capital) | Represented by | Signature |
|-------|---|-------------------|-----------------|
| 1. | Rohan Rajasekaran Preethi S. Dasu for Rajappal + Raghunathan Advocates | Counsel for Petas | Preethi S. Dasu |

ORDER

Proxy representing counsel for petitioner present and stated that the senior counsel could not attend before the Tribunal due to personal inconvenience. He prayed time for making submissions. Counsel for respondents called but absent. No representation. Time extended at request. Put up on 15.12.2017 at 10.30 A.M.

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K Anantha Padmanabha Swamy
Member (Judicial)